

**IN THE INCOME TAX APPELLATE TRIBUNAL,
CUTTACK BENCH, CUTTACK**

**BEFORE S/SHRI N.S SAINI, ACCOUNTANT MEMBER
AND PAVAN KUMAR GADALE, JUDICIAL MEMBER**

ITA Nos.79 & 80 /CTK/2016
Assessment Year : 2010-2011

Kishore Chandra Sahoo, AT: Joragadia, PO: Padmabatipur, Talcher, Dera, Dist: Angul.	Vs.	ITO, Ward-2, Dhenkanal.
PAN/GIR No.BWPPS 1934 K		
(Appellant)	..	(Respondent)

Assessee by : None
Revenue by : Shri D.K.Pradhan, DR

Date of Hearing : 10/08/ 2017
Date of Pronouncement : 10 /08/ 2017

ORDER

Per N.S.Saini, AM

These are appeals filed by the assessee against the separate orders of the CIT(A)-2, Bhubaneswar dated both dated 2.11.2015 for the assessment year 2010-2011.

2. None appeared on behalf of the assessee when the matter was called for hearing. However, Id A.R. of the assessee has filed an adjournment petition dated 8.8.2017 stating that on the date of hearing on 10.8.2017, he is required to attend to a case in the District Judge Court at Bhubaneswar and, therefore, is unable to attend the hearing and hence, requested for adjourning the hearing to some other date. The Bench did not find the

reason for seeking adjournment as a plausible one. Hence, the adjournment petition was rejected.

3. On perusal of records filed before the Tribunal, it is found that the Registry has issued a defect notice dated 18.3.2016 to the assessee as under:

- 1) Grounds of appeal before the CIT(A) not filed in both the appeals.
- 2) Penalty assessment order not filed in both the appeals.

It is observed that till date, the defects pointed out by the registry have not been removed. In view of above, we dismiss the appeals of the assessee in limine.

4. In the result, appeals filed by the assessee are dismissed.

Order pronounced in the open court on 10 /08/2017.

Sd/-

sd/-

(Pavan Kumar Gadale)
JUDICIALMEMBER

(N.S Saini)
ACCOUNTANT MEMBER

Cuttack; Dated 10 /08/2017

B.K.Parida, SPS

Copy of the Order forwarded to :

1. The Appellant : Kishore Chandra Sahoo, AT:
Joragadia, PO: Padmabatipur, Talcher, Dera,
Dist: Angul
2. The Respondent. ITO, Ward-2, Dhenkanal
3. The CIT(A)-2, Bhubaneswar
4. Pr.CIT-2, Bhubaneswar
5. DR, ITAT, Cuttack
6. Guard file.
//True Copy//

BY ORDER,

SR.PRIVATE SECRETARY
ITAT, Cuttack

